Patna Hich Court, Patna Votice

The following 07 (Seven) Candidates have been selected for temporary engagement as Skilled (Literate) Mazdoors on daily wages basis in the establishment of this Court, as long as the work is available or their services are found to be satisfactory:-

SI. no.	Roll no.	Name of the Candidate	Father's name
1	2	3	4
1.	4312	Pankaj Dev	Dinesh Kumar
2.	4269	Gunjesh Kumar Dinkar	Parasnath Singh
3.	2385	Sumit Kumar	Anand Kumar
4.	1508	Umesh Chandra Singh	Ram Singhasan Singh
5.	988	Arvind Kumar	Brahamdeo Prasad
6.	4933	Md. Shamshad Alam	Lukman Alam
7.	645	Md. Shah Azam	Abdul Rashid

If they are willing to accept the engagement on the aforesaid terms, they are hereby directed to join within a fortnight from the date of receipt of the Engagement Letter, failing which the engagement may be cancelled without any further intimation.

Engagement Letters have been issued through Registered Post.

This may not be treated as employment in High Court establishment nor this will create a right to employment in the High Court establishment.

No Traveling Allowance is admissible for joining.

If already employed, they must bring their relieving certificates from their present employers at the time of joining. They are also directed to bring the following certificates at the time of joining, failing which their joining will not be accepted:-

- (1) Original School Leaving Certificate.
- (2) Original Educational Qualification Certificate.
- (3) Original Address Proof Certificate.
- (4) Photostat copies of all the Certificates as asked for above and also the Photostat copy of the Engagement Letter alongwith two self attested recent passport size photographs.
- (5) Self declaration of criminal antecedent or pending criminal case, if any, on affidavit.

Date: - 13.10.2014

Registrar General Patna High Court, Patna